श्री उपसभापति : आप बैट जाइए। ...(व्यवधान)... यह ठीक नहीं है। ...(व्यवधान)...

REPORT OF DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON LABOUR

SHRI G..N. RATANPURI (Jammu and Kashmir): Sir, I lay on the Table, a copy (in English and Hindi) of the Ninth Report (Fifteenth Lok Sabha) of the Department-related Parliamentary Standing Committee on Labour (2009-10) on Action Taken by the Government on the recommendations/observations contained in the Third Report of the Committee on Demands for Grants (2009-10) of the Ministry of Labour and Employment.

REPORTS OF DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON RURAL DEVELOPMENT

SHRIMATI MAYA SINGH (Madhya Pradesh): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Rural Development (2009-10):—

- (i) Sixth Report on "Demands for Grants (2010-11)" of the Ministry of Panchayati Raj;
- (ii) Seventh Report on "Demands for Grants (2010-11)" of the Ministry of Rural Development (Department of Land Resources);
- (iii) Eighth Report on "Demands for Grants (2010-11)" of the Ministry of Rural Development (Department of Drinking Water Supply); and
- (iv) Ninth Report on "Demands for Grants (2010-11)" of the Ministry of Rural Development (Department of Rural Development).

MOTION FOR ELECTION TO THE NATIONAL INSTITUTES OF TECHNOLOGY (NIT) COUNCIL

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): Sir, I move the following Motion:—

"That in pursuance of clause (j) of sub-section (2) of Section 30, read with sub-sections (1) and (2) of Section 31 of the National Institutes of Technology Act, 2007 (No. 29 of 2007), this House do proceed to elect, in such manner as the Chairman may direct, one Member from among the Members of the House, to be a member of the National Institutes of Technology (NIT) Council."

The question was put and the motion was adopted.

MR. DEPUTY CHAIRMAN: Now, Statement regarding Government Business...(Interruptions)...

SHRI M. VENKAIAH NAIDU (Karnataka): Sir, I want to say something...

MR. DEPUTY CHAIRMAN: Let the Minister make the statement first.

STATEMENT REGARDING GOVERNMENT BUSINESS

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY, THE MINISTER OF STATE OF THE MINISTRY OF EARTH SCIENCES, THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE, THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRITHVIRAJ CHAVAN): With your permission, Sir, I rise to announce that Government Business during the week commencing Monday, the 19th of April, 2010, will consist of:-

- 1. Consideration and return of the Appropriation (Railways) No.3 Bill, 2010, after it is passed by Lok Sabha.
- 2. Discussion on the working of the following Ministries:-
 - (a) Power;
 - (b) Youth Affairs and Sports;
 - (c) Housing and Urban Poverty Alleviation;
 - (d) Home Affairs; and
 - (e) Consumer Affairs, Food and Public Distribution.

RE: DEMAND FOR MINISTER'S RESIGNATION-Contd.

SHRI M. VENKAIAH NAIDU (Karnataka): Sir, my submission is, with due respect to the Government, whenever a serious issue comes up and becomes a matter of great controversy, — just now the Minister was saying that the concerned Minister was willing to come and make a statement — then, the Government should come forward and tell the House in the beginning itself that the Minister would like to make a statement and that it would be done at the appropriate time. Otherwise, when the Opposition gives a notice, then, the Chair should allow the Opposition to submit whatever points they want to make, and then, direct the Government to make a statement. Only if it happens the other way round, then, there is hangaama ...(Interruptions)

MR. DEPUTY CHAIRMAN: We suggested that this could be taken up during the Zero Hour. But that was not agreed to...(Interruptions)

SHRI S.S. AHLUWALIA (Jharkhand): Let this be allowed. The Government is not serious about it...(Interruptions) The entire country is discussing it. All channels are showing it...(Interruptions)